

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11019/07/2018-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 06th August, 2018.

NOTIFICATION

In exercise of the powers conferred by article 223 of the Constitution of India, the President is pleased to appoint Shri Justice Naresh Harishchandra Patil, senior-most Judge of the Bombay High Court, to perform the duties of the office of Chief Justice of that High Court with effect from the date Shrimati Justice Vijaya Kamlesh Tahilramani relinquishes charge of the office of the Acting Chief Justice of the Bombay High Court consequent upon her appointment as the Chief Justice of the Madras High Court.

MP
6/8/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager.
Government of India Press,
FARIDABAD

Dated 06.08.2018

No. K. 11019/07/2018-US.I

Copy to:-

- 1 Smt. Justice Vijaya Kamlesh Tahilramani, Acting Chief Justice, Bombay High Court, Mumbai.
- 2 Shri Justice Naresh Harishchandra Patil, Judge, Bombay High Court, Mumbai
- 3 The Secretary to the Governor, Maharashtra, Mumbai.
- 4 The Secretary to the Chief Minister, Maharashtra, Mumbai.
- 5 The Secretary to the Acting Chief Justice, Bombay High Court, Mumbai.
- 6 The Chief Secretary, Government of Maharashtra, Mumbai.
- 7 The Registrar General, Bombay High Court, Mumbai.
- 8 The Accountant General, Maharashtra, Mumbai.
- 9 The Secretary to the Governor, Goa, Panaji.
- 10 The Secretary to the Chief Minister, Goa, Panaji.
- 11 The Chief Secretary, Government of Goa, Panaji.
- 12 The Accountant General, Goa, Panaji.
- 13 The President's Secretariat, (CA.II Section), New Delhi
- 14 PS to Principal Secretary to the Prime Minister, New Delhi.
- 15 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 16 PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk)
- 17 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

Under Secretary to the Government of India
Tele: 2338 2978